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Title: Introduction of the Change of Name of Aurangabad City of the State of Maharashtra to Sambhaji Nagar Bill, 2018.

SHRI CHANDRAKANT KHAIRE (AURANGABAD): I beg to move for leave to introduce a Bill to change the name of Aurangabad city as Sambhaji Nagar in the State of Maharashtra and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to change the name of Aurangabad city as Sambhaji Nagar in the State of Maharashtra and for matters connected therewith.”

*The motion was adopted.*

SHRI CHANDRAKANT KHAIRE: I introduce the Bill.

